

IN THE HIGH COURT OF ORISSA, CUTTACK

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Report on :03-03-2022

Date : 03.03.2022										
S L N O	C.A. No.	Date of Appli cation	Case No.	Name of the Applica nt	C.C Typ e	Judg e / Cour t Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	9946/ 2022	03.03. 2022	CONTC - 1562/ 2022	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No -)
2	9947/ 2022	03.03. 2022	WP (C) - 5564/ 2022	BINOD KUMAR DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No -)
3	9948/ 2022	03.03. 2022	WP (C) - 2641/ 2022	K. P. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No -)
4	9949/ 2022	03.03. 2022	WP (C) - 2637/ 2022	K. P. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No -)
5	9950/ 2022	03.03. 2022	WP (C) - 2619/ 2022	M.B.SMRU TIRANJAN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No -)
6	9951/ 2022	03.03. 2022	WP (C) - 2419/ 2022	N.C.SINH A	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-03-28		WRIT BRAN CH-5	(S ea t No - 21)
7	9952/ 2022	03.03. 2022	WP (C) - 497/2	AJAY KUMAR PANDA	C.O .	COUR T NO.	Order Dtd. 2022-02-28			(S ea t

			022			3 OLD			No - 21)
8	9953/ 2022	03.03. 2022	WP (C) - 4487/ 2022	S. K. RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 21)
9	9954/ 2022	03.03. 2022	WP (C) - 2365/ 2022	M. R. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 21)
1 0	9955/ 2022	03.03. 2022	WP (C) - 2624/ 2022	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 21)
1 1	9956/ 2022	03.03. 2022	WP (C) - 1821/ 2022	M. R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 21)
1 2	9957/ 2022	03.03. 2022	WP (C) - 5158/ 2022	P. K. MALLICK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 21)
1 3	9958/ 2022	03.03. 2022	WP (C) - 41188 /2021	MANOJ KUMAR MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25		(S ea t No - 21)
1 4	9959/ 2022	03.03. 2022	WP (C) - 10007 /2017	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28	WRIT BRAN CH-2	(S ea t No - 8)
1	9960/ 2022	03.03. 2022	WP (C)	ARUN	C.O	COUR	Order Dtd. 2022-02-28		(S

5	2022	2022	- 5251/ 2022	KUMAR JATI	.	T NO. 3 OLD				ea t No - 8)
1 6	9961/ 2022	03.03. 2022	WP (C) - 5252/ 2022	ARUN KUMAR JATI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 8)
1 7	9962/ 2022	03.03. 2022	WP (C) - 2626/ 2022	SAROJ KUMAR PARIDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 8)
1 8	9963/ 2022	03.03. 2022	WP (C) - 5421/ 2022	SUMANTA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 8)
1 9	9964/ 2022	03.03. 2022	WPC (O AC) - 861/2 007	UMAKANTA CHHOTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2007-02-28			(S ea t No - 8)
2 0	9965/ 2022	03.03. 2022	WPC (O APC) - 141/2 013	PRATAP KUMAR BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 8)
2 1	9966/ 2022	03.03. 2022	CONTC - 1561/ 2022	NANDA KISHORE ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 8)
2 2	9967/ 2022	03.03. 2022	WPC (O A) - 981/2 013	L. D. PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No - 8)
2 3	9968/ 2022	03.03. 2022	CONTC - 1407/ 2022	MR.H.K.R OUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 8)

24	9969/2022	03.03.2022	CONTC - 1408/2022	MR.H.K.R OUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 8)
25	9970/2022	03.03.2022	CONTC - 1542/2022	P.C. CHHINCHA NI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 8)
26	9971/2022	03.03.2022	CONTC - 1550/2022	BIKRAM BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 8)
27	9972/2022	03.03.2022	CONTC - 1539/2022	B. D. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 8)
28	9973/2022	03.03.2022	CONTC - 1409/2022	MR.H.K.R OUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 8)
29	9974/2022	03.03.2022	CONTC - 1563/2022	NANDA KISHORE ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 8)
30	9975/2022	03.03.2022	WPC (O A) - 1353/ 2012	C.R.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 8)
31	9976/2022	03.03.2022	ABLAP L- 714/2 020	M K MOHANTY	GEN ERA L		Order Dtd. 2022-02-07			(Seat No - 8)
32	9977/2022	03.03.2022	CONTC - 1552/2022	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 8)

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33	9978/2022	03.03.2022	CRLMC - 2564/2016	M K MOHANTY	GENERAL		PetitionAnnexure,Entire Order,		CRMINAL MISC -2	(Seat No - 15)
34	9979/2022	03.03.2022	CONTC - 1556/2022	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 15)
35	9980/2022	03.03.2022	CRLMC - 2590/2016	M K MOHANTY	GENERAL		Order Dtd. 2021-07-16		CRMINAL MISC -2	(Seat No - 15)
36	9981/2022	03.03.2022	CONTC - 1555/2022	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 15)
37	9982/2022	03.03.2022	WPC (OAC) - 3784/2012	R CH	GENERAL		Order Dtd. 2022-02-18			(Seat No - 15)
38	9983/2022	03.03.2022	WPC (OA) - 1062/2012	D.BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 15)
39	9984/2022	03.03.2022	WP (C) - 33452/2020	T K NAYAK	GENERAL		Order Dtd. 2022-01-24			(Seat No - 15)
40	9985/2022	03.03.2022	WPC (OA) - 2147/	D.BEHERA	C.O.	COURT NO.	Order Dtd. 2022-02-28		OA Branch	(Seat)

			2013			3 OLD				No - 1)
4 1	9986/ 2022	03.03. 2022	WP (C) - 23538 /2021	T K NAYAK	GEN ERA L		Order Dtd. 9999-12-31		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
4 2	9987/ 2022	03.03. 2022	WP (C) - 3061/ 2022	P K RATH	GEN ERA L		Order Dtd. 2022-02-24			(S ea t No - 10 2)
4 3	9988/ 2022	03.03. 2022	WP (C) - 24514 /2011	K C PANDA	GEN ERA L		Order Dtd. 2021-10-07			(S ea t No - 10 2)
4 4	9989/ 2022	03.03. 2022	WPC (O A) - 2148/ 2013	D.BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		OA Bran ch	(S ea t No - 1)
4 5	9990/ 2022	03.03. 2022	WP (C) - 18608 /2010	K C NANDA	GEN ERA L		Order Dtd. 2022-02-14		WRIT BRAN CH-6	(S ea t No - 16)
4 6	9991/ 2022	03.03. 2022	WP (C) - 35294 /2021	B K MOHARANA	GEN ERA L		Order Dtd. 2022-02-09			(S ea t No - 16)
4 7	9992/ 2022	03.03. 2022	WP (C) - 29303 /2021	C.R.KAR	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 16)
4	9993/ 2022	03.03.	ABLAP	R. K.	C.O	COUR	Order Dtd. 2022-02-28			(S

8	2022	2022	L-3237/2020	MALLICK	.	T NO. 6				ea t No - 16)
4 9	9994/ 2022	03.03. 2022	ABLAP L- 3156/ 2020	RASHMI RANJAN DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 16)
5 0	9995/ 2022	03.03. 2022	ABLAP L- 3124/ 2020	UJJWALA PRADEEP BAG	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 16)
5 1	9996/ 2022	03.03. 2022	WP (C) - 6000/ 2012	J R NAYAK	GEN ERA L		Entire Order			(S ea t No - 16)
5 2	9997/ 2022	03.03. 2022	WP (C) - 5576/ 2022	P.K.MISH RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 16)
5 3	9998/ 2022	03.03. 2022	ABLAP L- 2424/ 2020	B.N. SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 16)
5 4	9999/ 2022	03.03. 2022	ABLAP L- 517/2 020	R. K. MALLICK	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 16)
5 5	10000 /2022	03.03. 2022	ABLAP L- 19372 /2019	A. MOHANTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28			(S ea t No - 16)

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56	10001/2022	03.03.2022	ABLAP L-2423/2020	B.N. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 16)
57	10002/2022	03.03.2022	WP (C) - 6073/2004	B M BISWAL	GENERAL		Order Dtd. 2019-06-24			(Seat No - 16)
58	10003/2022	03.03.2022	ABLAP L-17991/2019	SUVENDU BARIK	C.O.	COURT NO. 25	Order Dtd. 2022-02-28			(Seat No - 16)
59	10004/2022	03.03.2022	ABLAP L-1075/2020	A.K.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-28			(Seat No - 16)
60	10005/2022	03.03.2022	ABLAP L-3236/2020	M. R. ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 16)
61	10006/2022	03.03.2022	ABLAP L-3225/2020	DILLIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 16)
62	10007/2022	03.03.2022	ABLAP L-757/2020	B.R.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 16)
63	10008/2022	03.03.2022	ABLAP L-	SARAT KUMAR	C.O.	COURT	Order Dtd. 2022-02-28			(Seat

			3219/ 2020	JENA		NO. 1				t No - 16)
6 4	10009 /2022	03.03. 2022	ABLAP L- 645/2 020	J.SAHOO	C.O .	DR (J)	Order Dtd. 2022-02-28			(S ea t No - 16)
6 5	10010 /2022	03.03. 2022	ABLAP L- 3216/ 2020	SARAT KUMAR JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 16)
6 6	10011 /2022	03.03. 2022	WP (C) - 2665/ 2013	A.MOHANT Y	C.O .	COUR T NO. 5	Order Dtd. 2022-02-28			(S ea t No - 16)
6 7	10012 /2022	03.03. 2022	ABLAP L- 528/2 020	A.K.MOHA NTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 16)
6 8	10013 /2022	03.03. 2022	ABLAP L- 515/2 020	TAPAN KUMAR SWAIN	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 16)
6 9	10014 /2022	03.03. 2022	WP (C) - 2368/ 2022	A K BASNI	GEN ERA L		Order Dtd. 2022-02-08			(S ea t No - 16)
7 0	10015 /2022	03.03. 2022	WP (C) - 14223 /2009	B.BARIK	C.O .		Order Dtd. 2022-02-24			(S ea t No - 16)

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7 1	10016 /2022	03.03. 2022	RSA- 15/20 12	S.K. SUNDARA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28		SECO ND APPE AL	(S ea t No - 6)
7 2	10017 /2022	03.03. 2022	WP (C) - 21200 /2018	J.SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-02-25		WRIT BRAN CH-3	(S ea t No - 14)
7 3	10018 /2022	03.03. 2022	WP (C) - 21953 /2019	S K DAS	GEN ERA L		Order Dtd. 9999-12-31		WRIT BRAN CH-5	(S ea t No - 32)
7 4	10019 /2022	03.03. 2022	WP (C) - 11692 /2010	P.C.MOHA NTY	GEN ERA L		Order Dtd. 2022-02-23			(S ea t No - 32)
7 5	10020 /2022	03.03. 2022	RSA- 16/20 12	S.K. SUNDARA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28		SECO ND APPE AL	(S ea t No - 6)
7 6	10021 /2022	03.03. 2022	ABLAP L- 3207/ 2020	NIRANJAN SINGH (1)	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 6)
7 7	10022 /2022	03.03. 2022	ABLAP L- 3201/ 2020	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 6)
7 8	10023 /2022	03.03. 2022	CRLMP - 259/2 022	S.P.BARI K	C.O .	COUR T NO. 17	Order Dtd. 2022-02-24			(S ea t No - 6)
7	10024	03.03.	WP (C)	S	GEN		Order Dtd. 2022-02-24			(S

9	/2022	2022	- 2979/ 2022	PATTANAI K	ERA L					ea t No - 6)
8 0	10025 /2022	03.03. 2022	ABLAP L- 3200/ 2020	GANESH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28			(S ea t No - 6)
8 1	10026 /2022	03.03. 2022	WP (C) - 21202 /2018	J.SAHOO	C.O .	COUR T NO. 3	Order Dtd. 2022-02-25		WRIT BRAN CH-4	(S ea t No - 17)
8 2	10027 /2022	03.03. 2022	WA- 127/2 022	S K BEHERA	GEN ERA L		Order Dtd. 2022-04-29		WRIT APPE AL	(S ea t No - 2)
8 3	10028 /2022	03.03. 2022	ABLAP L- 3187/ 2020	GANESH SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 2)
8 4	10029 /2022	03.03. 2022	ABLAP L- 3173/ 2020	PRASANJI T BEHERA	C.O .	COUR T NO. 19	Order Dtd. 2022-02-28			(S ea t No - 2)
8 5	10030 /2022	03.03. 2022	WP (C) - 4117/ 2022	D.K.SAHU	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 8)
8 6	10031 /2022	03.03. 2022	WA- 505/2 019	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-21			(S ea t No - 11 8)
8 7	10032 /2022	03.03. 2022	ABLAP L-	SARAT KUMAR	C.O .	COUR T	Order Dtd. 2022-02-28			(S ea

			3153/ 2020	JENA		NO. 1				t No - 11 8)
8 8	10033 /2022	03.03. 2022	CONTC - 422/2 017	P.P.RAO	C.O .	COUR T NO. 23	Order Dtd. 2022-02-24		CONT EMPT	(S ea t No - 3)
8 9	10034 /2022	03.03. 2022	ABLAP L- 3147/ 2020	BALARAM SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 3)
9 0	10035 /2022	03.03. 2022	ABLAP L- 3118/ 2020	SUVENDU BARIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 3)
9 1	10036 /2022	03.03. 2022	ABLAP L- 3113/ 2020	PANCHANA N PANIGRAH I	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 3)
9 2	10037 /2022	03.03. 2022	ABLAP L- 2898/ 2020	B.R. MOHANTY	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 3)
9 3	10038 /2022	03.03. 2022	WP (C) - 3128/ 2022	H.K.MOHA LIK	C.O .	COUR T NO. 9	Order Dtd. 2022-02-25			(S ea t No - 3)
9 4	10039 /2022	03.03. 2022	WA- 506/2 019	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-21			(S ea t No - 3)
9 5	10040 /2022	03.03. 2022	ABLAP L- 2897/ 2020	MANAS RANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 3)

96	10041/2022	03.03.2022	WP (C) - 37614/2021	TRILOCHAN BAG	C.O.	COURT NO. 9	Order Dtd. 2022-02-25			(Seat No - 3)
97	10042/2022	03.03.2022	WP (C) - 4119/2022	DILLIP KUMAR SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 118)
98	10043/2022	03.03.2022	WA-507/2019	S K BEHERA	GENERAL		Order Dtd. 2022-02-21		WRIT APPEAL	(Seat No - 1)
99	10044/2022	03.03.2022	WP (C) - 7965/2016	SANJAY KUMAR SAHU	C.O.	COURT NO. 17	Order Dtd. 2022-02-28			(Seat No - 1)
100	10045/2022	03.03.2022	WP (C) - 35637/2021	A.D. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-25		WRIT BRANCH-4	(Seat No - 17)
101	10046/2022	03.03.2022	WP (C) - 9340/2016	B.R. SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 17)
102	10047/2022	03.03.2022	WP (C) - 4868/2022	M.R.ROUT RAY	C.O.	COURT NO. 9	Order Dtd. 2022-02-25		WRIT BRANCH-5	(Seat No - 47)
103	10048/2022	03.03.2022	WP (C) - 11489/2004	A. K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2022-02-28			(Seat No - 47)

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104	10049/2022	03.03.2022	WA-797/2021	S K BEHERA	GENERAL		Order Dtd. 2022-02-24		M.J.C.	(Seat No - 1)
105	10050/2022	03.03.2022	ITA-20/2017	D.D.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-25		CIVIL REVISION	(Seat No - 1)
106	10051/2022	03.03.2022	ITA-20/2017	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-25		CIVIL REVISION	(Seat No - 1)
107	10052/2022	03.03.2022	WP (C) - 4356/2022	D.K.SAHO O	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 120)
108	10053/2022	03.03.2022	WP (C) - 4060/2022	D.K.SAHO O	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 117)
109	10054/2022	03.03.2022	WP (C) - 10332/2005	P.K.MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-28			(Seat No - 117)
110	10055/2022	03.03.2022	WP (C) - 14379/2005	D.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-28			(Seat No - 117)
111	10056/2022	03.03.2022	WP (C) -	R.K.MOHAPATRA	C.O.	CHIEF	Order Dtd. 2022-02-28			(Seat

1			14379 /2005			JUST ICE' S COUR T				t No - 11 7)
1 1 2	10057 /2022	03.03. 2022	WP (C) - 18863 /2012	P.CH.DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-28			(S ea t No - 11 7)
1 1 3	10058 /2022	03.03. 2022	WA- 370/2 021	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-25		M.J. C.	(S ea t No - 1)
1 1 4	10059 /2022	03.03. 2022	WP (C) - 18824 /2008	H.K.TRIP ATHY	C.O .		Order Dtd. 2022-02-28			(S ea t No - 1)
1 1 5	10060 /2022	03.03. 2022	ARBP- 42/20 20	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-11			(S ea t No - 1)
1 1 6	10061 /2022	03.03. 2022	ARBP- 41/20 20	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-11			(S ea t No - 1)
1 1 7	10062 /2022	03.03. 2022	ABLAP L- 19867 /2016	JR NAYAK	GEN ERA L		Entire Order		CRIM INAL MISC -3	(S ea t No - 3)
1 1 8	10063 /2022	03.03. 2022	SA- 47/19 94	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-28			(S ea t No - 3)
1 1 9	10064 /2022	03.03. 2022	RVWPE T- 16/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-18			(S ea t No -

										3)
1 2 0	10065 /2022	03.03. 2022	RVWPE T- 13/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-21	S K BEHE RA	CIVI L REVI SION	(S ea t No - 1)
1 2 1	10066 /2022	03.03. 2022	MACA- 408/2 018	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-22			(S ea t No - 1)
1 2 2	10067 /2022	03.03. 2022	WP (C) - 16418 /2008	R. K. MOHAPATR A	C.O .	IN CHAM BERS	Order Dtd. 2022-02-28			(S ea t No - 1)
1 2 3	10068 /2022	03.03. 2022	WP (C) - 16419 /2008	R. K. MOHAPATR A	C.O .	IN CHAM BERS	Order Dtd. 2022-02-28			(S ea t No - 1)
1 2 4	10069 /2022	03.03. 2022	WP (C) - 16420 /2008	R. K. MOHAPATR A	C.O .	IN CHAM BERS	Order Dtd. 2022-02-28			(S ea t No - 1)
1 2 5	10070 /2022	03.03. 2022	WP (C) - 16421 /2008	R. K. MOHAPATR A	C.O .	IN CHAM BERS	Order Dtd. 2022-02-28			(S ea t No - 1)
1 2 6	10071 /2022	03.03. 2022	CMP- 60/20 22	N.C.SINH A	C.O .	COUR T NO. 23	Order Dtd. 2022-02-28			(S ea t No - 1)
1 2 7	10072 /2022	03.03. 2022	WP (C) - 4117/ 2022	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 8)
1 2	10073 /2022	03.03. 2022	WP (C) -	B. K. DAS	C.O .	CHIE F	Order Dtd. 2022-02-28		WRIT BRAN	(S ea

8			4119/ 2022			JUST ICE' S COUR T			CH (DIV ISIO N BENC H)	t No - 11 8)
1 2 9	10074 /2022	03.03. 2022	CMP- 707/2 021	SAMBEET PATTANAY AK	C.O .	COUR T NO. 22	Order Dtd. 2022-02-28		WRIT BRAN CH-6	(S ea t No - 35)
1 3 0	10075 /2022	03.03. 2022	CMP- 167/2 020	D. P. DAS	C.O .	COUR T NO. 22	Order Dtd. 2022-02-28			(S ea t No - 35)
1 3 1	10076 /2022	03.03. 2022	WP (C) - 1066/ 2011	K. P. MOHANTY	C.O .	COUR T NO. 24	Order Dtd. 2022-02-28			(S ea t No - 35)
1 3 2	10077 /2022	03.03. 2022	CMP- 52/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-08			(S ea t No - 35)
1 3 3	10078 /2022	03.03. 2022	WP (C) - 1644/ 2022	P.K. LENKA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-28		WRIT BRAN CH-4	(S ea t No - 27)
1 3 4	10079 /2022	03.03. 2022	WP (C) - 2441/ 2022	B. PANDA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-28			(S ea t No - 27)
1 3 5	10080 /2022	03.03. 2022	CMP- 96/20 22	S K BEHERA	GEN ERA L		Order Dtd. 2022-02-09		WRIT BRAN CH-7	(S ea t No -)

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136	10081/2022	03.03.2022	WP (C) - 2442/2022	B. PANDA	C.O.	COURT NO. 22	Order Dtd. 2022-02-28			(Seat No - 18)
137	10082/2022	03.03.2022	RFA-267/2010	S K BEHERA	GENERAL		Order Dtd. 2022-02-18		FIRST APPEAL	(Seat No - 5)
138	10083/2022	03.03.2022	RFA-266/2010	S K BEHERA	GENERAL		Order Dtd. 2022-02-18		FIRST APPEAL	(Seat No - 5)
139	10084/2022	03.03.2022	CONTC - 1351/2022	P K PARIDA	GENERAL		Order Dtd. 2022-02-18			(Seat No - 5)
140	10085/2022	03.03.2022	CONTC - 5289/2021	S K BEHERA	GENERAL		Order Dtd. 2021-09-14			(Seat No - 5)
141	10086/2022	03.03.2022	ABLAP L- 967/2020	D K JENA	GENERAL		Order Dtd. 2022-02-10			(Seat No - 5)
142	10087/2022	03.03.2022	BLAPL - 1338/2022	S.K.JENA	C.O.	COURT NO. 11	Order Dtd. 2022-02-28			(Seat No - 5)
143	10088/2022	03.03.2022	CONTC - 1292/2022	BARIK	GENERAL		Order Dtd. 2022-02-18			(Seat No - 5)
144	10089/2022	03.03.2022	BLAPL -	H.K.PATRA	C.O.	COURT	Order Dtd. 2022-02-28			(Seat No - 5)

4			1342/ 2022			NO. 11				t No - 5)
1 4 5	10090 /2022	03.03. 2022	BLAPL - 10607 /2021	S. BARIK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 5)
1 4 6	10091 /2022	03.03. 2022	BLAPL - 721/2 022	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-28			(S ea t No - 5)
1 4 7	10092 /2022	03.03. 2022	BLAPL - 607/2 022	GANESH SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 5)
1 4 8	10093 /2022	03.03. 2022	BLAPL - 1337/ 2022	G.R.PATR A	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 5)
1 4 9	10095 /2022	03.03. 2022	BLAPL - 817/2 022	B.N.MAHA PATRA	C.O .	COUR T NO. 23	Order Dtd. 2022-02-28			(S ea t No - 5)
1 5 0	10096 /2022	03.03. 2022	BLAPL - 851/2 022	M.K. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 5)
1 5 1	10097 /2022	03.03. 2022	BLAPL - 788/2 022	NIRANJAN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 5)
1 5 2	10098 /2022	03.03. 2022	BLAPL - 1106/ 2022	S.K.MOHA NTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 5)
1	10099	03.03.	BLAPL	K SAHOO	C.O	COUR	Order Dtd. 2022-02-28			(S

53	/2022	2022	- 6190/ 2021		.	T NO. 25				ea t No - 5)
154	10100 /2022	03.03. 2022	BLAPL - 10093 /2021	PRASANJI T BEHERA	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28			(S ea t No - 5)
155	10101 /2022	03.03. 2022	BLAPL - 11115 /2021	GANESH SAHOO	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28	CRMI NAL MISC -2		(S ea t No - 16)
156	10102 /2022	03.03. 2022	BLAPL - 8108/ 2021	C R NAYAK	C.O .	COUR T NO. 12	Order Dtd. 2022-02-28			(S ea t No - 16)
157	10103 /2022	03.03. 2022	BLAPL - 10972 /2021	GANESH SAHOO	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-28			(S ea t No - 16)
158	10104 /2022	03.03. 2022	BLAPL - 11196 /2021	MANTU BISWAL	C.O .	COUR T NO. 23	Order Dtd. 2022-02-28			(S ea t No - 16)
159	10105 /2022	03.03. 2022	BLAPL - 10539 /2021	S.BISWAL	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 16)
160	10106 /2022	03.03. 2022	BLAPL - 10255 /2021	BALARAM SINGH	C.O .	COUR T NO. 23	Order Dtd. 2022-02-28			(S ea t No - 16)

161	10107/2022	03.03.2022	BLAPL - 10198/2021	S.BISWAL	C.O.	COURT NO. 25	Order Dtd. 2022-02-28			(Seat No - 16)
162	10108/2022	03.03.2022	BLAPL - 9746/2021	NIRANJAN MLLICK	C.O.	COURT NO. 25	Order Dtd. 2022-02-28			(Seat No - 16)
163	10109/2022	03.03.2022	BLAPL - 10853/2021	S.BISWAL	C.O.	COURT NO. 23	Order Dtd. 2022-02-28			(Seat No - 16)
164	10110/2022	03.03.2022	CONTC - 1365/2022	M. BARAL	GENERAL		Order Dtd. 2022-02-21			(Seat No - 16)
165	10111/2022	03.03.2022	BLAPL - 843/2022	A.K. JATI	C.O.	COURT NO. 23	Order Dtd. 2022-02-28			(Seat No - 16)
166	10112/2022	03.03.2022	BLAPL - 8124/2021	PRATAP SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-02-28			(Seat No - 16)
167	10113/2022	03.03.2022	WP (C) - 9999/2021	M.R.ROUT RAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Seat No - 16)
168	10114/2022	03.03.2022	BLAPL - 8126/2021	PRATAP SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-02-28			(Seat No - 16)

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169	10115/2022	03.03.2022	ABLAP L-1646/2022	P.K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 16)
170	10116/2022	03.03.2022	WP (C) - 9999/2021	U.KUMAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-15			(Seat No - 16)
171	10117/2022	03.03.2022	BLAPL - 8127/2021	PRATAP SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-02-28			(Seat No - 16)
172	10118/2022	03.03.2022	ABLAP L-1659/2022	P.K. LENKA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28		CRIMINAL MISC -3	(Seat No - 9)
173	10119/2022	03.03.2022	BLAPL - 6946/2021	BALARAM SINGH	C.O.	COURT NO. 25	Order Dtd. 2022-02-28			(Seat No - 9)
174	10120/2022	03.03.2022	BLAPL - 6400/2021	B.P. TANGA	C.O.	COURT NO. 25	Order Dtd. 2022-02-28			(Seat No - 9)
175	10121/2022	03.03.2022	BLAPL - 1348/2022	PARSURAM PANDA	C.O.	COURT NO. 11	Order Dtd. 2022-02-28			(Seat No - 9)
176	10122/2022	03.03.2022	BLAPL - 1127/2022	S. DASH	C.O.	COURT NO. 11	Order Dtd. 2022-02-28			(Seat No -

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177	10123/2022	03.03.2022	BLAPL - 8118/2021	J.P.KAR	C.O.	COURT NO. 12	Order Dtd. 2022-02-28			(Seat No - 9)
178	10124/2022	03.03.2022	BLAPL - 6834/2021	P.K.BEHERA	C.O.	COURT NO. 25	Order Dtd. 2022-02-28		CRIMINAL MISC -3	(Seat No - 18)
179	10125/2022	03.03.2022	WP (C) - 4857/2022	D.BISWAL	C.O.	COURT NO. 6	Order Dtd. 2022-02-18			(Seat No - 18)
180	10126/2022	03.03.2022	CRLA-176/2021	M.K.PANI	C.O.	COURT NO. 6	Order Dtd. 2022-02-28			(Seat No - 18)
181	10127/2022	03.03.2022	BLAPL - 64/2022	R.K.MOHABHOI	C.O.	COURT NO. 11	Order Dtd. 2022-02-28			(Seat No - 18)
182	10128/2022	03.03.2022	WPC (OAC) - 1434/2014	SUMANTA DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-23			(Seat No - 18)
183	10129/2022	03.03.2022	WP (C) - 3635/2022	P.K.MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2022-02-18			(Seat No - 18)
184	10130/2022	03.03.2022	BLAPL - 839/2022	P.K.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2022-02-28			(Seat No

										- 18)
1 8 5	10131 /2022	03.03. 2022	WPC (O A) - 774/2 013	M.R.ROUT RAY	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-28			(S ea t No - 18)
1 8 6	10132 /2022	03.03. 2022	WP (C) - 4368/ 2022	A.K.NAYA K	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18		WRIT BRAN CH-3	(S ea t No - 14)
1 8 7	10133 /2022	03.03. 2022	WPC (O AC) - 1419/ 2016	K.C.PRAD HAN	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-28			(S ea t No - 14)
1 8 8	10134 /2022	03.03. 2022	BLAPL - 243/2 022	A. MOHANTY	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 14)
1 8 9	10135 /2022	03.03. 2022	WP (C) - 4389/ 2022	RAMAKANT A SARANGI	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18		WRIT BRAN CH-3	(S ea t No - 14)
1 9 0	10136 /2022	03.03. 2022	BLAPL - 158/2 022	B. SINGH	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28			(S ea t No - 14)
1 9 1	10137 /2022	03.03. 2022	WP (C) - 4684/ 2022	PRAFULLA KUMAR MAHAPATR A	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18			(S ea t No - 14)
1	10138	03.03.	WPC (O	K.C.PRAD	C.O	COUR	Order Dtd. 2022-02-28			(S

92	/2022	2022	AC) - 1418/ 2016	HAN	.	T NO. 2 OLD				ea t No - 14)
193	10139 /2022	03.03. 2022	BLAPL - 1334/ 2022	J. R. NAYAK	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 14)
194	10140 /2022	03.03. 2022	BLAPL - 1319/ 2022	P.K. JENA	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 14)
195	10141 /2022	03.03. 2022	WP (C) - 4810/ 2022	J.P.KAR	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18			(S ea t No - 14)
196	10142 /2022	03.03. 2022	BLAPL - 10684 /2021	P. BARIK	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-28			(S ea t No - 14)
197	10143 /2022	03.03. 2022	WP (C) - 4812/ 2022	J.P.KAR	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18			(S ea t No - 14)
198	10144 /2022	03.03. 2022	BLAPL - 6329/ 2021	P.K. ROUT	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28			(S ea t No - 14)
199	10145 /2022	03.03. 2022	WP (C) - 4805/ 2022	J.P.KAR	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18			(S ea t No - 14)

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200	10146/2022	03.03.2022	WP (C) - 2443/2022	B. PADHI	C.O.	COURT NO. 22	Order Dtd. 2022-02-28			(Seat No - 14)
201	10147/2022	03.03.2022	BLAPL - 410/2022	H.K.PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-28			(Seat No - 14)
202	10148/2022	03.03.2022	WP (C) - 2697/2022	D.K. NAIK	C.O.	COURT NO. 22	Order Dtd. 2022-02-28			(Seat No - 14)
203	10149/2022	03.03.2022	ABLAP L- 1419/2022	S.K.BHANJDEO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28		CRIMINAL MISC -3	(Seat No - 18)
204	10150/2022	03.03.2022	WP (C) - 5365/2013	S.CH.MAHAPTRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2022-02-28			(Seat No - 18)
205	10151/2022	03.03.2022	ABLAP L- 174/2022	A.CH.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 18)
206	10152/2022	03.03.2022	ABLAP L- 1705/2022	A.CH.BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28		CRIMINAL MISC -2	(Seat No - 17)
200	10153/2022	03.03.2022	ABLAP L-	A.K.MOHANTY	C.O.	COURT	Order Dtd. 2022-02-28			(Seat

7			1681/ 2022			NO. 9 OLD				t No - 17)
2 0 8	10154 /2022	03.03. 2022	CONTC (CPC) - 38/20 14	S. SAHOO	GEN ERA L		Order Dtd. 2021-12-16			(S ea t No - 17)
2 0 9	10155 /2022	03.03. 2022	ABLAP L- 1663/ 2022	A.CH.BEH ERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 17)
2 1 0	10156 /2022	03.03. 2022	CONTC (CP)- 36/20 14	S. SAHOO	GEN ERA L		Order Dtd. 2021-09-27			(S ea t No - 17)
2 1 1	10157 /2022	03.03. 2022	BLAPL - 750/2 022	S.PATRO	C.O .	COUR T NO. 6	Order Dtd. 2022-02-28			(S ea t No - 17)
2 1 2	10158 /2022	03.03. 2022	WP (C) - 2864/ 2022	S.K. PARIDA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-28			(S ea t No - 17)
2 1 3	10159 /2022	03.03. 2022	WP (C) - 17185 /2021	N. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-02-28			(S ea t No - 17)
2 1 4	10160 /2022	03.03. 2022	CONTC (CP)- 383/2 013	S. SAHOO	GEN ERA L		Order Dtd. 2021-09-24			(S ea t No - 17)

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215	10161/2022	03.03.2022	WP (C) - 39835/2021	K. C. SAMAL	C.O.	COURT NO. 24	Order Dtd. 2022-02-28			(Seat No - 17)
216	10162/2022	03.03.2022	CRLRE V- 618/2018	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2018-08-14		CRIMINAL REVISION	(Seat No - 2)
217	10163/2022	03.03.2022	WPC (O A) - 1236/2007	C.R. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2022-02-25			(Seat No - 2)
218	10164/2022	03.03.2022	CRLA- 19/2013	SRINIBAS MOHANTY	GENERAL		Order Dtd. 2021-03-19		CRIMINAL APPEAL	(Seat No - 6)
219	10165/2022	03.03.2022	WP (C) - 40878/2021	R. SAMAL	C.O.	COURT NO. 22	Order Dtd. 2022-02-28			(Seat No - 6)
220	10166/2022	03.03.2022	ABLAP L- 2537/2021	UDAY KUMAR	C.O.	COURT NO. 9 OLD	Order Dtd. 2021-02-28			(Seat No - 6)
221	10167/2022	03.03.2022	ABLAP L- 2974/2021	JAYADEBA BEHERA	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 6)
222	10168/2022	03.03.2022	ABLAP L- 1309/2022	H. K. PATRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 6)
223	10169/2022	03.03.2022	ABLAP L- 1644/	GANESWAR JAYASINGH	C.O.	COURT NO.	Order Dtd. 2022-02-28			(Seat

			2022			9 OLD			No - 6)
2 2 4	10170 /2022	03.03. 2022	ABLAP L- 1649/ 2022	P. R. SWAIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		(S ea t No - 6)
2 2 5	10171 /2022	03.03. 2022	WP (C) - 30143 /2011	AMIYA KUMAR SWAIN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		(S ea t No - 6)
2 2 6	10172 /2022	03.03. 2022	WP (C) - 2413/ 2022	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-28	WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 12 1)
2 2 7	10173 /2022	03.03. 2022	WP (C) - 2475/ 2022	A. K. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 12 1)
2 2 8	10174 /2022	03.03. 2022	CONTC - 1545/ 2022	R. K. BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 12 1)
2 2 9	10175 /2022	03.03. 2022	WP (C) - 3968/ 2010	P. K. RATH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 12 1)
2 3 0	10176 /2022	03.03. 2022	BLAPL - 8521/ 2020	S. PATRO	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28		(S ea t No - 12 1)
2 3 3	10177 /2022	03.03. 2022	BLAPL -	PRATAP SAHOO	C.O .	COUR T	Order Dtd. 2022-02-17		(S ea

1			7392/ 2021			NO. 6				t No - 12 1)
2 3 2	10178 /2022	03.03. 2022	WPC (O AC) - 2192/ 2010	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 12 1)
2 3 3	10179 /2022	03.03. 2022	WPC (O AC) - 3542/ 2010	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 12 1)
2 3 4	10180 /2022	03.03. 2022	WPC (O AC) - 4085/ 2010	TAPAN SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 12 1)
2 3 5	10181 /2022	03.03. 2022	CRLMC - 325/2 022	BINDU SAGAR SWAIN	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 12 1)
2 3 6	10182 /2022	03.03. 2022	ABLAP L- 1642/ 2022	P. K. DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 12 1)
2 3 7	10183 /2022	03.03. 2022	ABLAP L- 1502/ 2022	SAROJ KUMAR DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 12 1)
2 3 8	10184 /2022	03.03. 2022	ABLAP L- 1668/ 2022	DEBASISH SAMAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		CRIM INAL MISC -3	(S ea t No - 9)

239	10185/2022	03.03.2022	ABLAP L-1664/2022	SIBA PRASAD SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
240	10186/2022	03.03.2022	ABLAP L-1694/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
241	10187/2022	03.03.2022	ABLAP L-1698/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
242	10188/2022	03.03.2022	ABLAP L-1699/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
243	10189/2022	03.03.2022	ABLAP L-1700/2022	MANOJ KU. PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
244	10190/2022	03.03.2022	ABLAP L-1701/2022	GANESH SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
245	10191/2022	03.03.2022	ABLAP L-1702/2022	P. K. BEHERA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28		CRIMINAL MISC -2	(Seat No - 17)
246	10192/2022	03.03.2022	ABLAP L-1708/2022	ARUN KUMAR JATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 17)
247	10193/2022	03.03.2022	ABLAP L-1381/	DILIP KUAMR SAHU	C.O.	COURT NO.	Order Dtd. 2022-02-28			(Seat

			2022			9 OLD				No - 17)
2 4 8	10194 /2022	03.03. 2022	ABLAP L- 1656/ 2022	PRATAP SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		CRIM INAL MISC -3	(S ea t No - 9)
2 4 9	10195 /2022	03.03. 2022	ABLAP L- 1595/ 2022	N.C.SINH A	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		CRIM INAL MISC -1	(S ea t No - 7)
2 5 0	10196 /2022	03.03. 2022	ABLAP L- 1677/ 2022	G. B. PARIDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 7)
2 5 1	10197 /2022	03.03. 2022	ABLAP L- 1308/ 2022	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 7)
2 5 2	10198 /2022	03.03. 2022	ABLAP L- 1669/ 2022	NIRANJAN SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 7)
2 5 3	10199 /2022	03.03. 2022	ABLAP L- 1675/ 2022	B.P. TUNGA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 7)
2 5 4	10200 /2022	03.03. 2022	CRLMC - 338/2 022	MANAS RANJAN SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 7)
2 5 5	10201 /2022	03.03. 2022	RVWPE T- 94/20 12	A. KHAN	GEN ERA L		Order Dtd. 2012-05- 07Annexure,Misc.case, Rejoinder,Affidavit,		CIVI L REVI SION	(S ea t No - 1)
2	10202	03.03.	CRLMC	NIRANJAN	C.O	COUR	Order Dtd. 2022-02-28			(S

56	/2022	2022	- 343/2 022	SAHOO	.	T NO. 3 OLD				ea t No - 1)
257	10203 /2022	03.03. 2022	ABLAP L- 1686/ 2022	P. K. BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		CRIM INAL MISC -3	(S ea t No - 9)
258	10204 /2022	03.03. 2022	ABLAP L- 1685/ 2022	SIBA PRASAD SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
259	10205 /2022	03.03. 2022	CRLMC - 324/2 022	S.PANDA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
260	10206 /2022	03.03. 2022	CRLMC - 432/2 022	GANESWAR JAYASING H	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
261	10207 /2022	03.03. 2022	ABLAP L- 1667/ 2022	B.P. TUNGA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
262	10208 /2022	03.03. 2022	CRLMC - 323/2 022	A.K.BEHE RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
263	10209 /2022	03.03. 2022	ABLAP L- 1662/ 2022	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
264	10210 /2022	03.03. 2022	CRLMC - 321/2 022	P.K.MISH RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)

265	10211/2022	03.03.2022	ABLAP L-1327/2022	MANAS RANJAN SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
266	10212/2022	03.03.2022	ABLAP L-1358/2022	ARUN KUMAR JATI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
267	10213/2022	03.03.2022	CRLMC - 313/2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
268	10214/2022	03.03.2022	ABLAP L-1430/2022	SAROJ KUMAR DASH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
269	10215/2022	03.03.2022	CRLMC - 309/2022	C.R.KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
270	10216/2022	03.03.2022	ABLAP L-1431/2022	S. K. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
271	10217/2022	03.03.2022	ABLAP L-1438/2022	KARUNAKA R RATH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
272	10218/2022	03.03.2022	CRLMC - 310/2022	RAHUL SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
273	10219/2022	03.03.2022	ABLAP L-1457/2022	DILLIP KUMAR MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)

										9)
274	10220/2022	03.03.2022	ABLAP L-1634/2022	GANESWAR JAYASINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
275	10221/2022	03.03.2022	CRLMC - 538/2022	SURENDRA DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
276	10222/2022	03.03.2022	CRLMC - 308/2022	S.K.LENKA	C.O.	COURT NO. 11	Order Dtd. 2022-02-28			(Seat No - 9)
277	10223/2022	03.03.2022	ABLAP L-1678/2022	BICHITRA NARAYAN SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRIMINAL MISC -3	(Seat No - 9)
278	10224/2022	03.03.2022	ABLAP L-1676/2022	S. S. PATTNAIK	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
279	10225/2022	03.03.2022	CRLMC - 306/2022	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2022-02-28			(Seat No - 9)
280	10226/2022	03.03.2022	ABLAP L-1688/2022	BALARAM SINGH	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
281	10227/2022	03.03.2022	CRLMC - 300/2022	RAHUL SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
282	10228/2022	03.03.2022	ABLAP L-1635/2022	R. K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2022-02-28			(Seat No

						OLD				-9)
283	10229/2022	03.03.2022	ABLAP L-1636/2022	RABINDRA NATH PANDA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
284	10230/2022	03.03.2022	CRLMC - 297/2022	A.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
285	10231/2022	03.03.2022	ABLAP L-1637/2022	P.R.MISHRA	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
286	10232/2022	03.03.2022	ABLAP L-1641/2022	K. SAHOO	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-03-21		CRIMINAL MISC -3	(Seat No - 9)
287	10233/2022	03.03.2022	CRLMC - 285/2022	SARAT DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
288	10234/2022	03.03.2022	ABLAP L-1643/2022	RAHUL SETHI	C.O.	COURT NO. 9 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
289	10235/2022	03.03.2022	CRLMC - 283/2022	PRATAP SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
290	10236/2022	03.03.2022	CRLMC - 330/2022	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 9)
291	10237/2022	03.03.2022	CRLMC - 506/2	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO.	Order Dtd. 2022-02-28			(Seat No - 9)

			022			3 OLD			No - 9)
2 9 2	10238 /2022	03.03. 2022	CRLMC - 281/2 022	P.R.BEHE RA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 9)
2 9 3	10239 /2022	03.03. 2022	CRLMC - 349/2 022	SARAT DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 9)
2 9 4	10240 /2022	03.03. 2022	CRLMC - 280/2 022	P.BEURA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 9)
2 9 5	10241 /2022	03.03. 2022	CRLMC - 346/2 022	P. K. MISHRA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 9)
2 9 6	10242 /2022	03.03. 2022	CRLMC - 345/2 022	SUBAS CHANDRA DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 9)
2 9 7	10243 /2022	03.03. 2022	ABLAP L- 1658/ 2022	BALARAM SINGH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		(S ea t No - 9)
2 9 8	10244 /2022	03.03. 2022	ABLAP L- 1657/ 2022	PRATAP SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		(S ea t No - 9)
2 9 9	10245 /2022	03.03. 2022	ABLAP L- 1655/ 2022	SARAT DASH	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		(S ea t No - 9)
3 0	10246 /2022	03.03. 2022	ABLAP L-	A. K. ROUL	C.O .	COUR T	Order Dtd. 2022-02-28		(S ea

0			1687/ 2022			NO. 9 OLD				t No - 9)
3 0 1	10247 /2022	03.03. 2022	ABLAP L- 1689/ 2022	UJJWALA PRADEEP BAG	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
3 0 2	10248 /2022	03.03. 2022	ABLAP L- 1690/ 2022	HARIHAR SUNDARA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
3 0 3	10249 /2022	03.03. 2022	ABLAP L- 1693/ 2022	GYANA RANJAN PATRA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-21		CRIM INAL MISC -3	(S ea t No - 9)
3 0 4	10250 /2022	03.03. 2022	ABLAP L- 1679/ 2022	S. S. PATTNAIK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		CRIM INAL MISC -3	(S ea t No - 9)
3 0 5	10251 /2022	03.03. 2022	ABLAP L- 1683/ 2022	JYOTI PRAKASH KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		CRIM INAL MISC -3	(S ea t No - 9)
3 0 6	10252 /2022	03.03. 2022	ABLAP L- 1684/ 2022	B.P. TUNGA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
3 0 7	10253 /2022	03.03. 2022	ABLAP L- 1696/ 2022	ALOK KUMAR KAR	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		CRIM INAL MISC -3	(S ea t No - 9)
3 0 8	10254 /2022	03.03. 2022	ABLAP L- 1697/ 2022	SRIKANT BEHERA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
3	10255	03.03.	CRLMC	MANAS	C.O	COUR	Order Dtd. 2022-02-28			(S

09	/2022	2022	- 407/2 022	RANJAN SAHOO	.	T NO. 3 OLD				ea t No - 9)
310	10256 /2022	03.03. 2022	CRLMC - 406/2 022	M. R. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
311	10257 /2022	03.03. 2022	CRLMC - 350/2 022	ARUN KUMAR BUDHIA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 9)
312	10258 /2022	03.03. 2022	WP (C) - 4856/ 2022	B. K. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 10 4)
313	10259 /2022	03.03. 2022	WP (C) - 4060/ 2022	B. K. DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-28	WRIT BRAN CH (DIV ISIO N BENC H)		(S ea t No - 11 7)
314	10260 /2022	03.03. 2022	CONTC - 763/2 018	D. K. PANDA	GEN ERA L		Order Dtd. 2021-11-25			(S ea t No - 11 7)
315	10261 /2022	03.03. 2022	ABLAP L- 12929 /2021	S.P. DAS	GEN ERA L		Order Dtd. 2021-12-14			(S ea t No - 11 7)
316	10262 /2022	03.03. 2022	CRLMC - 269/2 022	A.K.MOHA NTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11

										7)
3 1 7	10263 /2022	03.03. 2022	CRLMC - 258/2 022	N. ROUT	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 1 8	10264 /2022	03.03. 2022	OJC- 8942/ 1995	N.ROUT	GEN ERA L		Order Dtd. 2009-04-21			(S ea t No - 11 7)
3 1 9	10265 /2022	03.03. 2022	CRLMC - 251/2 022	H.K. BHOL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 2 0	10266 /2022	03.03. 2022	CRLMC - 249/2 022	U.C. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 2 1	10267 /2022	03.03. 2022	CRLMC - 248/2 022	P. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 2 2	10268 /2022	03.03. 2022	CRLMC - 247/2 022	B.P. TANGA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 2 3	10269 /2022	03.03. 2022	WP (C) - 11780 /2017	D.K.SAHU	GEN ERA L		Final Order			(S ea t No - 11 7)
3 2 4	10270 /2022	03.03. 2022	CRLMC - 244/2	P.K. BEHERA	C.O .	COUR T NO.	Order Dtd. 2022-02-28			(S ea t

			022			3 OLD			No - 11 7)
3 2 5	10271 /2022	03.03. 2022	WP (C) - 10415 /2013	RAJAT DAS	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-28		(S ea t No - 11 7)
3 2 6	10272 /2022	03.03. 2022	CRLMC - 228/2 022	J.C. BARAL	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 11 7)
3 2 7	10273 /2022	03.03. 2022	CRLMC - 220/2 022	R. SETHI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 11 7)
3 2 8	10274 /2022	03.03. 2022	ABLAP L- 11868 /2019	A.K.MOHA NTY	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28		(S ea t No - 11 7)
3 2 9	10275 /2022	03.03. 2022	CRLMC - 218/2 022	S.P. SAHOO	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 11 7)
3 3 0	10276 /2022	03.03. 2022	CRLMC - 216/2 022	A.K.MOHA NTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28		(S ea t No - 11 7)
3 3 1	10277 /2022	03.03. 2022	WP (C) - 2593/ 2022	G.SUNDAR A	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28		(S ea t No - 11 7)

3 3 2	10278 /2022	03.03. 2022	CRLMC - 212/2 022	A. K. BEHERA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 3 3	10279 /2022	03.03. 2022	WP (C) - 2814/ 2022	H.K. MOHANTA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-25			(S ea t No - 11 7)
3 3 4	10280 /2022	03.03. 2022	CRLMC - 162/2 022	S. DASH	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 3 5	10281 /2022	03.03. 2022	WP (C) - 40846 /2021	JULIYAS PRASAD BEHERA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-24			(S ea t No - 11 7)
3 3 6	10282 /2022	03.03. 2022	CRLMC - 159/2 022	M.R. ROUTRAY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 3 7	10283 /2022	03.03. 2022	CRLMC - 150/2 022	HEMANTA KUMAR MOHANTA	C.O .	COUR T NO. 11	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 3 8	10284 /2022	03.03. 2022	WP (C) - 40005 /2021	B.K. SETHI	C.O .	COUR T NO. 25	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 3 9	10285 /2022	03.03. 2022	WP (C) - 5452/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 25	Order Dtd. 2022-02-25			(S ea t No

										- 11 7)
3 4 0	10286 /2022	03.03. 2022	WP (C) - 5456/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 25	Order Dtd. 2022-02-25			(S ea t No - 11 7)
3 4 1	10287 /2022	03.03. 2022	WP (C) - 5443/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-25			(S ea t No - 11 7)
3 4 2	10288 /2022	03.03. 2022	WP (C) - 5445/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-25			(S ea t No - 11 7)
3 4 3	10289 /2022	03.03. 2022	CRLMC - 134/2 022	P.C. DAS	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 4 4	10290 /2022	03.03. 2022	WP (C) - 5454/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-25			(S ea t No - 11 7)
3 4 5	10291 /2022	03.03. 2022	CRLMC - 112/2 022	BICHITRA NARAYAN SATAPATH Y	C.O .	COUR T NO. 6	Order Dtd. 2022-02-25			(S ea t No - 11 7)
3 4 6	10292 /2022	03.03. 2022	WP (C) - 5453/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3	10293	03.03.	WP (C)	SUBASH	C.O	COUR	Order Dtd. 2022-02-25			(S

47	/2022	2022	- 5449/ 2022	CH PANI	.	T NO. 1				ea t No - 11 7)
348	10294 /2022	03.03. 2022	WP (C) - 5448/ 2022	SUBASH CH PANI	C.O .	COUR T NO. 1	Order Dtd. 2022-02-25			(S ea t No - 11 7)
349	10295 /2022	03.03. 2022	CRLMC - 92/20 22	M.N. MOHANTY	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 11 7)
350	10296 /2022	03.03. 2022	WP (C) - 4990/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-22			(S ea t No - 11 7)
351	10297 /2022	03.03. 2022	WP (C) - 5490/ 2022	A.K.ROUL	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 11 7)
352	10298 /2022	03.03. 2022	WP (C) - 5050/ 2022	G.C. JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 11 7)
353	10299 /2022	03.03. 2022	WP (C) - 5049/ 2022	G.C.JENA	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 11 7)
354	10300 /2022	03.03. 2022	WP (C) - 5293/ 2022	ASHOK KUMAR ROUT	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 11 7)

										117)
355	10301/2022	03.03.2022	WP (C) - 5294/2022	ASHOK KUMAR ROUT	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 117)
356	10302/2022	03.03.2022	WPC (O A) - 1214/2012	D.BEHERA	C.O.	COURT NO. 9	Order Dtd. 2022-02-22			(Seat No - 117)
357	10303/2022	03.03.2022	WP (C) - 4998/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 9	Order Dtd. 2022-02-22			(Seat No - 117)
358	10304/2022	03.03.2022	WP (C) - 4995/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 9	Order Dtd. 2022-02-22			(Seat No - 117)
359	10305/2022	03.03.2022	CRLA-758/2021	M.R.DASH	C.O.	COURT NO. 11	Order Dtd. 2022-02-28			(Seat No - 117)
360	10306/2022	03.03.2022	WP (C) - 4994/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 11	Order Dtd. 2022-02-22			(Seat No - 117)
361	10307/2022	03.03.2022	BLAPL - 8077/2021	D.SAHOO	C.O.	COURT NO. 12	Order Dtd. 2022-02-28			(Seat No - 117)
36	10308/2022	03.03.2022	WP (C) -	SITANSU MOHAN	C.O.	COURT	Order Dtd. 2022-02-22			(Seat

2			4996/ 2022	SINGH		NO. 1				t No - 11 7)
3 6 3	10309 /2022	03.03. 2022	WP (C) - 18157 /2014	P.K.DAS	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 6 4	10310 /2022	03.03. 2022	WP (C) - 4991/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-22			(S ea t No - 11 7)
3 6 5	10311 /2022	03.03. 2022	WP (C) - 4992/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-22			(S ea t No - 11 7)
3 6 6	10312 /2022	03.03. 2022	WP (C) - 2177/ 2015	J.SAHOO	C.O .	COUR T NO. 16	Order Dtd. 2022-02-28			(S ea t No - 11 7)
3 6 7	10313 /2022	03.03. 2022	WP (C) - 4997/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-22			(S ea t No - 11 7)
3 6 8	10314 /2022	03.03. 2022	WP (C) - 33851 /2020	K.P.BEHE RA	C.O .	CHIE F JUST ICE' S COUR T	Order Dtd. 2022-02-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 10 2)
3 6 9	10315 /2022	03.03. 2022	WP (C) - 4993/ 2022	SITANSU MOHAN SINGH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-22			(S ea t No - 11 7)

										102)
370	10316/2022	03.03.2022	WP (C) - 5000/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-22			(Seat No - 102)
371	10317/2022	03.03.2022	WP (C) - 36166/2021	JANMEJAY A PARIDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 102)
372	10318/2022	03.03.2022	WP (C) - 5253/2022	A.K.ROUL	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 102)
373	10319/2022	03.03.2022	WP (C) - 9390/2016	B.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 102)
374	10320/2022	03.03.2022	WP (C) - 5369/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 102)
375	10321/2022	03.03.2022	WP (C) - 5504/2022	R.K.MAHA BHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28		WRIT BRANCH (DIVISION BENCH)	(Seat No - 111)
376	10322/2022	03.03.2022	WP (C) - 5368/2022	SITANSU MOHAN SINGH	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(Seat No - 111)
3	10323	03.03.	WP (C)	SITANSU	C.O.	COUR	Order Dtd. 2022-02-28			(S

77	/2022	2022	- 5372/ 2022	MOHAN SINGH	.	T NO. 1				ea t No - 11 1)
378	10324 /2022	03.03. 2022	WP (C) - 4546/ 2022	UDAYA KUMAR	C.O.	COUR T NO. 6	Order Dtd. 2022-02-28			(S ea t No - 11 1)
379	10325 /2022	03.03. 2022	WP (C) - 5373/ 2022	SITANSU MOHAN SINGH	C.O.	COUR T NO. 6	Order Dtd. 2022-02-28			(S ea t No - 11 1)
380	10326 /2022	03.03. 2022	WP (C) - 5375/ 2022	SITANSU MOHAN SINGH	C.O.	COUR T NO. 6	Order Dtd. 2022-02-28			(S ea t No - 11 1)
381	10327 /2022	03.03. 2022	ABLAP L- 935/2 022	N.SAHOO	C.O.	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 11 1)
382	10328 /2022	03.03. 2022	TRP (C))- 406/2 021	S.C. SUNADARA	C.O.	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 11 1)
383	10329 /2022	03.03. 2022	TRP (C))- 108/2 018	ASHUTOSH MOHANTY	C.O.	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 11 1)
384	10330 /2022	03.03. 2022	CMP- 430/2 018	P.K. LENKA	GEN ERA L		Order Dtd. 2018-07-16		WRIT BRAN CH-1	(S ea t No - 11 1)

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385	10331/2022	03.03.2022	MACA-1235/2018	S.K.SAHO O	C.O.	COURT NO. 10	Order Dtd. 2022-02-28		MISC · APPE AL SEC.	(S ea t No - 4)
386	10332/2022	03.03.2022	FAO-321/2021	ASHUTOSH MOHANTY	C.O.	COURT NO. 15	Order Dtd. 2022-02-28		MISC · APPE AL SEC.	(S ea t No - 1)
387	10333/2022	03.03.2022	WPC (O A) - 256/2 013	L.D.PAND A	C.O.	COURT NO. 15	Order Dtd. 2022-02-28			(S ea t No - 1)
388	10334/2022	03.03.2022	ABLAP L- 2804/ 2021	P. R. SWAIN	C.O.	COURT NO. 1	Order Dtd. 2021-02-28			(S ea t No - 1)
389	10335/2022	03.03.2022	WPC (O A) - 2311/ 2013	DILLIP SAMAL	C.O.	COURT NO. 15	Order Dtd. 2022-02-28			(S ea t No - 1)
390	10336/2022	03.03.2022	ABLAP L- 14845 /2021	A. K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(S ea t No - 1)
391	10337/2022	03.03.2022	WPC (O AC) - 616/2 013	M/S BASUDEV BARIK	C.O.	COURT NO. 15	Order Dtd. 2022-02-28			(S ea t No - 1)
392	10338/2022	03.03.2022	ABLAP L- 14746 /2021	H. K. MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2022-02-28			(S ea t No - 1)
393	10339/2022	03.03.2022	WPC (O AC) - 211/2 013	L.D.MOHA NTY	C.O.	COURT NO. 15	Order Dtd. 2022-02-28			(S ea t No

										-1)
394	10340/2022	03.03.2022	TRPCR L-20/2020	ASHUTOSH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2022-02-28		CRIMINAL MISC -2	(Seat No - 15)
395	10341/2022	03.03.2022	TRP (C) - 19/2022	BISWAJIT MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-24			(Seat No - 15)
396	10342/2022	03.03.2022	CRLMC - 311/2016	P. K. BEHERA	C.O.	COURT NO. 12	Order Dtd. 2022-02-16			(Seat No - 15)
397	10343/2022	03.03.2022	TRP (C) - 6/2022	JYOTI PRAKASH KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-21			(Seat No - 15)
398	10344/2022	03.03.2022	TRP (C) - 6/2022	JYOTI RANJAN SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-02-21			(Seat No - 15)
399	10345/2022	03.03.2022	OJC- 11376/1997	B N SAHU	GENERAL		Entire Order		WRIT BRANCH-6	(Seat No - 36)
400	10346/2022	03.03.2022	WPC (O APC) - 253/2013	M/S GANESWAR BEHERA	C.O.	COURT NO. 15	Order Dtd. 2022-02-28			(Seat No - 36)
400	10347/2022	03.03.2022	TRP (C) -	D. SAHOO	C.O.	COURT	Order Dtd. 2022-02-21			(Seat

1			12/2022			NO. 2 OLD				t No - 36)
4 0 2	10348 /2022	03.03. 2022	TRP (C))- 349/2 019	J. PRADHAN	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-24			(S ea t No - 36)
4 0 3	10349 /2022	03.03. 2022	CRLMA - 222/2 021	J.SAHOO	C.O .	COUR T NO. 6	Order Dtd. 2022-02-28	CRIM INAL MISC -1		(S ea t No - 5)
4 0 4	10350 /2022	03.03. 2022	BLAPL - 3724/ 2021	A. MOHANTY	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-25	CRIM INAL MISC -1		(S ea t No - 1)
4 0 5	10351 /2022	03.03. 2022	TRP (C))- 418/2 021	SAMIR BARIK	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-28			(S ea t No - 1)
4 0 6	10352 /2022	03.03. 2022	BLAPL - 10701 /2021	T.K.DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-02-18			(S ea t No - 1)
4 0 7	10353 /2022	03.03. 2022	TRP (C))- 321/2 021	S. MOHARANA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No - 1)
4 0 8	10354 /2022	03.03. 2022	BLAPL - 5445/ 2021	B.K. DALAI	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21	CRIM INAL MISC -1		(S ea t No - 1)
4 0 9	10355 /2022	03.03. 2022	TRP (C))- 321/2 021	P. K. JENA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-23			(S ea t No -

										1)
4 1 0	10356 /2022	03.03. 2022	BLAPL - 255/2 021	D.K. SAHU	C.O .	COUR T NO. 25	Order Dtd. 2022-02-21			(S ea t No - 1)
4 1 1	10357 /2022	03.03. 2022	TRP (C) - 222/2 019	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 1)
4 1 2	10358 /2022	03.03. 2022	BLAPL - 4812/ 2021	M.R. DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-17			(S ea t No - 1)
4 1 3	10359 /2022	03.03. 2022	TRP (C) - 222/2 019	SARAT DASH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-28			(S ea t No - 1)
4 1 4	10360 /2022	03.03. 2022	SA- 186/1 985	P C MOHANTA	GEN ERA L		Judgement Dtd. 2000- 07-28	SECO ND APPE AL		(S ea t No - 3)
4 1 5	10361 /2022	03.03. 2022	BLAPL - 4435/ 2021	G.JAYASI NGH	C.O .	COUR T NO. 25	Order Dtd. 2022-02-15			(S ea t No - 3)
4 1 6	10362 /2022	03.03. 2022	TRP (C) - 60/20 22	ACHYUTAN ANDA PATTANAI K	C.O .	COUR T NO. 1	Order Dtd. 2022-02-24	M.J. C.		(S ea t No - 1)
4 1 7	10363 /2022	03.03. 2022	WP (C) - 4373/ 2022	L. SAHOO	C.O .	COUR T NO. 22	Order Dtd. 2022-02-28			(S ea t No - 1)
4 1 8	10364 /2022	03.03. 2022	TRP (C) - 243/2 018	D. K. PANDA	C.O .	COUR T NO. 17	Order Dtd. 2022-02-24			(S ea t No

										-1)
419	10365/2022	03.03.2022	WP (C) - 3246/2022	K.N. SAHOO	C.O.	COURT NO. 22	Order Dtd. 2022-02-28			(Seat No - 1)
420	10366/2022	03.03.2022	WPC (O AC) - 1744/1998	T BAG	GENERAL		Order Dtd. 2021-10-30			(Seat No - 1)
421	10367/2022	03.03.2022	RFA-246/2008	A.K.MOHARANA	GENERAL		Entire Order		FIRST APPEAL	(Seat No - 5)
422	10368/2022	03.03.2022	CRLMC - 80/2022	M.R. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2022-02-28			(Seat No - 5)
423	10369/2022	03.03.2022	WPC (O AC) - 3432/2012	M R SAHOO	GENERAL		Order Dtd. 2022-02-24			(Seat No - 5)
424	10370/2022	03.03.2022	WP (C) - 3986/2022	P. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2022-02-16			(Seat No - 5)
425	10371/2022	03.03.2022	CRLMC - 2091/2018	K.K.NATH	GENERAL		Order Dtd. 2021-11-05			(Seat No - 5)
426	10372/2022	03.03.2022	WPC (O A) - 802/2016	S K BEHERA	GENERAL		Order Dtd. 2021-07-30			(Seat No - 5)
427	10373/2022	03.03.2022	CRLMC - 743/2	P.K. PANI	C.O.	COURT NO.	Order Dtd. 2022-02-22			(Seat

			021			11				No - 5)
4 2 8	10374 /2022	03.03. 2022	ABLAP L- 7327/ 2015	M.NAYAK	GEN ERA L		Order Dtd. 2015-05-27		CRMI NAL MISC -2	(S ea t No - 10)
4 2 9	10375 /2022	03.03. 2022	CRLMC - 2495/ 2021	S. DAS	C.O .	COUR T NO. 11	Order Dtd. 2022-02-23		CRIM INAL MISC -1	(S ea t No - 6)
4 3 0	10376 /2022	03.03. 2022	TRP (C) - 432/2 021	HIMANSHU KUMAR BHOL	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 6)
4 3 1	10377 /2022	03.03. 2022	CMP- 34/20 22	R.C.DASH	GEN ERA L		Order Dtd. 2022-02-24			(S ea t No - 6)
4 3 2	10378 /2022	03.03. 2022	TRP (C) - 432/2 021	R.K. MISHRA	C.O .	COUR T NO. 2 OLD	Order Dtd. 2022-02-21			(S ea t No - 6)
4 3 3	10379 /2022	03.03. 2022	CONTC - 1043/ 2022	S.MOHARA NA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-11			(S ea t No - 6)
4 3 4	10380 /2022	03.03. 2022	WP (C) - 14657 /2005	S.K. MISHRA	C.O .	COUR T NO. 3	Order Dtd. 2022-02-28		WRIT BRAN CH-2	(S ea t No - 45)
4 3 5	10381 /2022	03.03. 2022	CONTC - 770/2 022	S.MOHARA NA	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-02-07			(S ea t No - 45

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4 3 6	10382 /2022	03.03. 2022	TRP (C))- 62/20 22	SANGRAM RATH	C.O .	COUR T NO. 1	Order Dtd. 2022-02-24			(S ea t No - 45)
4 3 7	10383 /2022	03.03. 2022	WP (C) - 14657 /2005	P. CH. DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-02-28		WRIT BRAN CH-2	(S ea t No - 45)
4 3 8	10384 /2022	03.03. 2022	CONTC - 17/20 22	L.K.NAYA K	C.O .	COUR T NO. 3 OLD	Order Dtd. 2022-01-18			(S ea t No - 45)
4 3 9	10385 /2022	03.03. 2022	WP (C) - 10226 /2005	P. CH. DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-02-28			(S ea t No - 45)
4 4 0	10386 /2022	03.03. 2022	CONTC - 2384/ 2021	B.K.BAG	GEN ERA L		Order Dtd. 2021-09-22			(S ea t No - 45)
4 4 1	10387 /2022	03.03. 2022	WP (C) - 15700 /2005	P.CH. DAS	C.O .	COUR T NO. 3	Order Dtd. 2022-02-28			(S ea t No - 45)
4 4 2	10388 /2022	03.03. 2022	WPC (O AC)- 4090/ 2016	2021-11- 26	GEN ERA L		Order Dtd. 2021-11-26			(S ea t No - 45)
4 4 3	10389 /2022	03.03. 2022	WPC (O A)- 671/2	K K RATH	GEN ERA L		Order Dtd. 2022-02-14			(S ea t

			019							No-45)
444	10390/2022	03.03.2022	WPC (O A) - 672/2019	KK RATH	GENERAL			Order Dtd. 2022-02-14		(Seat No-45)
445	10391/2022	03.03.2022	WP (C) - 13792/2009	K C TRIPATHY	GENERAL			Order Dtd. 2012-09-27	WRIT BRANCH-4	(Seat No-38)
446	10392/2022	03.03.2022	WP (C) - 23763/2020	A MOHANTY	GENERAL			Order Dtd. 2022-01-11		(Seat No-38)
447	10393/2022	03.03.2022	WP (C) - 19054/2021	S.K.MISHRA	GENERAL			Order Dtd. 2021-07-02		(Seat No-38)
448	10394/2022	03.03.2022	BLAPL - 31/2022	P. K. BEHERA	C.O.	COURT NO. 11		Order Dtd. 2022-03-03	CRIMINAL MISC -2	(Seat No-17)
449	10395/2022	03.03.2022	WPCRL - 5/2022	G.R.PATRA	C.O.	COURT NO. 9		Order Dtd. 2022-02-28		(Seat No-17)
450	10396/2022	03.03.2022	BLAPL - 9135/2021	JYOTI RANJAN SAHOO	C.O.	COURT NO. 11		Order Dtd. 2022-02-22	CRIMINAL MISC -3	(Seat No-3)
4	10397	03.03.	WP (C)	G.ROUT	C.O.	COUR		Order Dtd. 2022-02-28		(S

51	/2022	2022	- 4887/ 2022		.	T NO. 3 OLD				ea t No - 3)
452	10398 /2022	03.03. 2022	BLAPL - 9137/ 2021	JYOTI RANJAN SAHOO	C.O .	COUR T NO. 11	Order Dtd. 2022-03-22		CRIM INAL MISC -3	(S ea t No - 3)
453	10399 /2022	03.03. 2022	ABLAP L- 1740/ 2022	M. D. BISWAL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-03-03			(S ea t No - 3)
454	10400 /2022	03.03. 2022	WP (C) - 5533/ 2022	S.BARIK	C.O .	COUR T NO. 9	Order Dtd. 2022-02-28		WRIT BRAN CH (DIV ISIO N BENC H)	(S ea t No - 11 1)
455	10401 /2022	03.03. 2022	GCRLA - 14/20 21	D. SAHOO	C.O .	COUR T NO. 9	Order Dtd. 2022-02-28		CRIM INAL APPE AL	(S ea t No - 1)
456	10402 /2022	03.03. 2022	ABLAP L- 1639/ 2022	R.N.BISW AL	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 1)
457	10403 /2022	03.03. 2022	ABLAP L- 1638/ 2022	D. PARIDA	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S ea t No - 1)
458	10404 /2022	03.03. 2022	ABLAP L- 1458/ 2022	D.K.MALL ICK	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28		CRIM INAL MISC -3	(S ea t No - 18)
459	10405 /2022	03.03. 2022	ABLAP L- 1421/	M.R. SAHOO	C.O .	COUR T NO.	Order Dtd. 2022-02-28			(S ea t

			2022			9 OLD				No - 18)
4 6 0	10406 /2022	03.03. 2022	CMP- 37/20 22	P.K.JENA	C.O .	COUR T NO. 22	Order Dtd. 2022-02-22			(S ea t No - 18)
4 6 1	10407 /2022	03.03. 2022	CRLMC - 2514/ 2021	MADAN DAS	C.O .	COUR T NO. 6	Order Dtd. 2022-02-16	CRMI NAL MISC -2		(S ea t No - 15)
4 6 2	10408 /2022	03.03. 2022	WP (C) - 7653/ 2007	L K NAYAK	GEN ERA L		Entire Order			(S ea t No - 15)
4 6 3	10409 /2022	03.03. 2022	WP (C) - 16724 /2019	J C BARAL	GEN ERA L		Order Dtd. 2021-11-08			(S ea t No - 15)
4 6 4	10410 /2022	03.03. 2022	SA- 49/19 88	CHITTARA NJAN SWAIN	GEN ERA L		Judgement Dtd. 2016- 04-07	SECO ND APPE AL		(S ea t No - 3)
4 6 5	10411 /2022	03.03. 2022	WP (C) - 11692 /2010	PRAKASH DAS	C.O .		Order Dtd. 2022-02-23			(S ea t No - 3)
4 6 6	10412 /2022	03.03. 2022	CRLA- 60/20 06	M.NAYAK	GEN ERA L		Order Dtd. 2019-01-31	CRIM INAL APPE AL		(S ea t No - 6)
4 6 7	10413 /2022	03.03. 2022	CONTC (CP) - 207/2	SANJIB KUMAR ROUT	GEN ERA L		Order Dtd. 2021-12-10			(S ea t

			016							No-6)
468	10414/2022	03.03.2022	CRLMC - 2049/2021	M.R.BARIK	GENERAL		Order Dtd. 2021-12-15			(Seat No-6)
469	10415/2022	03.03.2022	CRLMC - 2050/2021	M.R.BARIK	GENERAL		Order Dtd. 2021-12-15			(Seat No-6)
470	10416/2022	03.03.2022	WP (C) - 16725/2019	JC BARAL	GENERAL		Order Dtd. 2021-11-08			(Seat No-6)
471	10417/2022	03.03.2022	CRLMC - 2091/2018	K.K.NATH	GENERAL		Order Dtd. 2021-11-05			(Seat No-6)
472	10418/2022	03.03.2022	ABLAP L-70/2022	P.K.MOHANTY	GENERAL		Order Dtd. 5000-01-01			(Seat No-6)
473	10419/2022	03.03.2022	BLAPL - 8475/2020	M. R. SAHOO	C.O.	COURT NO. 25	Order Dtd. 2021-12-16			(Seat No-6)
474	10420/2022	03.03.2022	ABLAP L-4618/2018	P.K.JENA	GENERAL		Order Dtd. 2018-04-10		CRIMINAL MISC -1	(Seat No-5)
475	10421/2022	03.03.2022	ABLAP L-289/2022	A.MOHANTY	GENERAL		Order Dtd. 2022-02-21		CRIMINAL MISC -2	(Seat No-17)
4	10422	03.03.	WPC (O	A.MOHANT	GEN		Order Dtd. 5000-01-01			(S

76	/2022	2022	AC) - 2410/2015	Y	ERA L					eat No - 17)
477	10423/2022	03.03.2022	WPC (O AC) - 3093/2015	A.MOHANT Y	GEN ERA L		Order Dtd. 2021-08-09			(S eat No - 17)
478	10424/2022	03.03.2022	WP (C) - 16723/2019	J C BARAL	GEN ERA L		Order Dtd. 2021-11-08			(S eat No - 17)
479	10425/2022	03.03.2022	WP (C) - 7385/2020	P K MISHRA	GEN ERA L		Order Dtd. 2022-02-14		WRIT BRAN CH-2	(S eat No - 8)
480	10426/2022	03.03.2022	WP (C) - 12128/2016	D NAYAK	GEN ERA L		Order Dtd. 2021-10-29			(S eat No - 8)
481	10427/2022	03.03.2022	ABLAP L- 1688/2022	S SAHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S eat No - 8)
482	10428/2022	03.03.2022	ABLAP L- 1688/2022	S AHOO	C.O .	COUR T NO. 9 OLD	Order Dtd. 2022-02-28			(S eat No - 8)
483	10429/2022	03.03.2022	WP (C) - 38796/2021	S MOHARANA	GEN ERA L		Entire Order		WRIT BRAN CH (DIV ISION BENC H)	(S eat No - 101)
4	10430	03.03.	WP (C)	N ROUT	GEN		Order Dtd. 2022-02-22			(S

8 4	/2022	2022	- 3941/ 2022		ERA L					ea t No - 10 1)
4 8 5	10431 /2022	03.03. 2022	WP (C) - 32566 /2020	P C BEHERA	GEN ERA L		Order Dtd. 2020-12-15			(S ea t No - 10 1)

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